nine teaching posts are filled up on permanent basis and the remaining are manned by part time teaching faculty. The various teaching posts at N.I.H. Calcutta have been created as per the laid down norms of Central Council of Homoeopathy and the recruitment rules, pay scales etc. have accordingly been framed. The post of Director at N.I.H. Calcutta cannot be filled up on a regular basis due to stay order of the Hon'ble High Court at Calcutta, in the matter.

Education to All

3740. SHRI KESHAB MAHANTA: SHRI UDHAB BARMAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government propose to enrole all the children below the age of 14 years in the schools by the year 2005
- (b) if so, whether the Government have chalked out any action-plan in this regard; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):(a) to (c). The National Policy on Education, 1986, as modified in 1992, envisages that free and compulsory education of satisfactory quality would be provided to all children up to 14 years of age before we enter the twenty-first century. The Programme of Action 1992 for implementation of the policy provides for several key strategies to achieve universalisation of elementary education which include (i) Disaggregated target setting and decentralised planning for addressing the specific needs of backward areas and disadvantaged groups; (ii) Adoption of alternative channels of schooling, particularly nonformal education; (iii) Microplanning through involvement of teachers and community for universal access, participation and retention; (iv) Introduction of Minimum Levels of Learning (MLLs) in schools to improve learner's achievement; (v) Strengthening of teacher training programmes; and (vi) Improvement of school facilities.

Nutritious Food

- 3741. SHRI SARAT PATTANAYAK. Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the Government propose to formulate a scheme for promotion of nutritious food among the vulnerable sections of the society;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) No, Sir.

- (b) Does not arise.
- (c) The Government is already engaged in promoting use of nutritious food among the vulnerable sections of the society through the programmes of the Department of Women and Child Development. Some of the notable interventions include nutrition education and training activities, development and promotion of nutritious foods through State Governments, community based production of nutritious foods through nongovernmental organisations and the nationwide Integrated Child Development Services (ICDS) Scheme etc.

Enhancement of Tuition fee by Birla Institute of Technology, Mesra, Ranchi

3742. SHRI RAMASHRAYA PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased

- (a) whether the Birla Institute of Technology, Mesra, Ranchi has raised the tuition fee from rupees six hundred per annum to rupees eighteen thousand per annum;
 - (b) if so, the reasons therefor;
- (c) whether due to the high enhancement of the tuition fee the students belonging to weaker sections of the society either do not take admission in the Institute, or discontinue their studies; and
- (d) if so, the action, the Government have taken/propose to take in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b). Birla Institute of Technology, Mesra, Ranchi, increased the tuition fee for the first time in 1988-89 from Rs. 600/- to Rs. 1500/-. The fee was subsequently raised to Rs. 3,000/- in 1991-92, Rs. 12,000/- in 1994-95 and Rs. 16,000/- in 1996-97. The Govt. of Bihar has not been able to provide to the Institute committed support to meet expenses on account of revision of pay-scale, DA increase etc. from time to time. To meet the resource gap the Institute revised fees accordingly.

- (c) No such case has come to the notice of the Institute.
- (d) Does not arise.

[Translation]

Effect of CTBT on Indo-American Trade Relations

3743. SHRI GANGA CHARAN RAJPUT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether India's non-endorsement to CTBT would have any effect on Indo-American Trade relations;
 - (b) if so, the details thereof;
- (c) whether the US Government have made any comments in this regard; and
 - (d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) No Sir.

- (b) Does not Arise.
- (c) and (d). Yes Sir. On August 16, 1996, the US State Department spokesman, referring to a meeting between External Affairs Minister Gujral and Secretary of State Christopher expressed US interest in maintaining a very good relationship with India, which has many aspects including an economic dimension.

[English]

Accruais to U.P. under C.R.F.

3744. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether any resolution was passed by the Parliament on May 13, 1988 to enhance the accruals to the States under Central Road Fund:
- (b) whether according to that resolution the accruals to the State of U.P. have been tentatively fixed at about Rs. 31 crores per annum;
- (c) whether the proposals under Central Road Fund amounting to about Rs. 1.20 crores have been submitted by the State Government of U.P. to the Union Government for approval;
- (d) the accruals to the State of U.P. under the Central Road Fund in the Year 1989-90, 1990-91, 1991-92, 1992-93 and 1993-94, year-wise;
- (e) the actual allotments of funds made to the State in accordance with the above resolution;
- (f) whether the Government had released funds to the State according to the above resolution in 1992-93, alongwith the balance amount due for 1989-90, 1990-91, 1991-92, 1992-93, 1993-94; and
- (g) whether the Government would ensure accruals to the State on the basis of the above resolution during the remaining period of Eighth Five Year Plan?

THE MINISTER OF SURFACE TRANSPORT (SHRIT.G. VENKATRAMAN): (a) Yes, Sir.

- (b) As the resolution is not implemented, State-wise details are not known.
- (c) During the current year no proposal has been received.
- (d) and (e). The tentative accruals of C.R.F. and allotment of funds under C.R.F. to Govt. of Uttar Pradesh are as under:-

Year	Tentative accruals of C.R.F.	Allotment of C.R.F.
1989-90	156.71 lakhs	315.00 lakhs
1990-91	-do-	250.00 lakh
1991-92	-do-	20.00 "
1992-93	-do-	79.50 "
19 9 3-94	-do-	100.00 "

(f) and (g). The New Resolution has not been implemented so far.

Separate Hospital for CGHS Beneficiaries

3745. SHRI K.D. SULTANPURI: SHRI JAI PRAKASH AGARWAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is any proposal to set up an Allopathic Hospital in Delhi exclusively for CGHS beneficiaries;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) to (c). There is no such proposal at present. However, CGHS Wing at Safdarjung Hospital, CGHS Specialists Wing for some specialites at Dr. Ram Manohar Lohia Hospital, CGHS Maternity and Gynaecology Hospital at R.K. Puram and Ayurvedic Hospital at Lodhi Road are functioning exclusively for CGHS beneficiaries.

[Translation]

China's Defence Capability

3746. JUSTICE GUMAN MAL LODHA: SHRIMATI SUSHMA SWARAJ:

Will the Minister of EXTERNAL AFFAIRS be pleased to state: